## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:610 ANSWERED ON:07.08.2013 DDA HOUSING SCHEME

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## Will the Minister of URBAN DEVELOPMENT be pleased to state:

ate:

- (a) whether people of Delhi are facing housing problem;
- (b) if so, whether Delhi Development Authority (DDA) proposes to bring new housing scheme during the 12th Five Year Plan;
- (c) if so, the details thereof along with the areas where houses/flats are likely to be constructed under new housing scheme, location and category-wise;
- (d) whether DDA also proposes to take help from private sector to sort out the housing needs of Delhi;
- (e) if so, the details thereof and if not, the reasons therefor;
- (f) whether the DDA Master Plan experts call for low-rise density development and mixed-land use; and (g) if so, the details and the present status thereof?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

- (a) to (c): Yes, Madam. There is a shortage of housing in Delhi. The Master Plan for Delhi 2021 envisages construction of 14 lacs houses upto 2021.
- (d) & (e): The draft policy on public-private partnership in Land Assembly and Development in Delhi, envisages housing requirement to be met through the private sector.
- (f) & (g): MPD-2021 recognizes low-rise high density character in case of special areas and villages. However, there is no specific provision regarding low-rise high-density development.